NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL. BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP 62/16	TP 51/17	Hearing	433 (e)	D.Srinivasa Rao Hyderabad Vs
				Advanced
				Micronic Devices Ltd.,

SL. NAME (IN CAPITAL) **SIGNATURE** & PHONE NUMBER NO. REPRESENTATION TO WHOM FOR UDAY SHANKAR Petitioner 1

ASSOCIATES, B SANDAYA, SRIDHAR

PARUL 509 11 CONSCIENTIA

9767350827

Respondent

Counsel for petitioner is present. She reported that the petitioner company will move the Hon'ble High Court of Karnataka for transfer of this petition to the Hon'ble High Court on the ground that other connected matters are pending in the Hon'ble High Court of Karnataka at Bangalore. Counsel for respondent is present. She informed the Tribunal that she has no objection.

List it on 25.09.2017.

MEMBER (J)

MEMBER (T)